

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3060

ANSWERED ON:16.03.2010

ISSUANCE OF MONTHLY PASSES FOR COMMUTERS

Kumar Shri Kaushalendra;Mahto Shri Baidyanath Prasad;Sharma Shri Jagdish

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any rule has been framed under the toll policy of 1997 for issuing monthly passes to the commuters using the National Highways;
- (b) if so, the details thereof;
- (c) whether such rules have been amended from time to time;
- (d) if so, the details of the amendments made alongwith the dates of such amendment; and
- (e) the names of those who made requests to carry out amendments and the policy adopted to decide on such amendments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (e): Yes, Sir. The National Highways (Fees for the use of National Highways Section and Permanent Bridge-Public Funded Project) Rules, 1997 provided under sub rule (4) of Rule 7 for monthly pass when the same vehicle has to use the section of national highway or bridge frequently, on payment of charges equal to thirty single rates. The details of the amendments carried out in the 1997 Fee rules are given in the Annexure. The amendments are carried out from time to time keeping in view the experience gained from implementation and feedback from various stakeholders after obtaining approval of the competent authority, in consultation with the concerned Ministries/Departments, as may be required.